

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 106 of 2019

Vinay Prakash Mishra Appellant

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Kundan Kumar Ambastha, Advocate
For the Respondents: Mr. Neil Abhijeet Toppo, A.C. to SC-VII

Oral Order

04/Dated: 10.09.2020

Let this matter be posted before a Bench of which one of us
(Sujit Narayan Prasad, J.) is not a Member.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)